HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

WP(C) No. 908/2020 CM No. 2193/2020

Dalbir SinghPetitioner (s)

Through:- Mr. B. S.Salathia, Sr. Advocate with M/s Ashish Sharma & Bhanu Partap Salathia, Advocates

V/s

Union Territory of Jammu & Kashmir and others

....Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER

Time is sought by Mr. B. S. Salathia, learned senior counsel for arraying the members of the SIT as party to the present petition. Granted.

Adjourned.

List on 24.04.2020.

(RAJNESH OSWAL) JUDGE

Jammu 21.04.2020 (Muneesh)